

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3252
ANSWERED ON:13.08.2010
FINANCIAL ASSISTANCE TO NGOS
Adhi Sankar Shri

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the names of Non-Governmental Organisations(NGOs) working for the Housing and Urban Poverty Alleviation in various States including Tamil Nadu which received financial assistances alongwith grants provided to them under various schemes during the last three years State-wise and NGO-wise;

(b) whether some NGOs are found to be involved in irregularities; and

(c) if so, the names thereof alongwith the action taken against them ?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a):- (i) Financial Assistance given to NGOs under Jawaharlal Nehru National Urban Renewal Mission(JNNURM) are as under:-

Sl No.	Year	State	Name of the NGO	Amount of financial assistance	Purpose
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1.	2007-08	Delhi	Association of Municipalities and Development Authorities, New Delhi	2.00 lakh	Conducting workshops/ seminars
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2.	2007-08	Gujarat	Centre for Environment Education, Ahmedabad, Gujarat	2.00 lakh	-do-
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3.	2008-09	Gujarat	Gujarat Mahila Housing SEWA Trust, Gujarat	1.26 lakh	-do-
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4.	2009-10	Nil	Nil	Nil	Nil
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(ii) Under the Revised Guidelines of Integrated Low Cost Sanitization Scheme the onus of the selection of the NGO is and execution of the scheme is with the State Government. According to guidelines "the State should select NGOs having adequate experience in this field who will be funded maximum to the extent of 15% over and above the total project cost to be borne by the Central and States based on the ratio of 5:1 at different stages of implementation. A release of 1.5% of the project cost out of these earmarked funds of 15% has been made in respect of sanctioned projects to the respective State Governments. So far, no proposals have been sanctioned under the Scheme to the State Government of Tamil Nadu.

(b) & (c) : No, Madam.